

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 15 of 2021

.....

Khushi Sinha ----- Petitioner

Versus

Saurabh Raj -- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioner : Mr. Shishir Suman, Adv.

04/03.09.2021 Issue notice upon the opposite party under registered cover with
A/D and speed post, for which requisites be filed within two weeks.

Office to track speed post delivery.

(Aparesh Kumar Singh, J.)

Shamim/